

C. A. T. Bench, JAIPUR

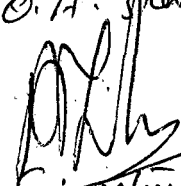
Date of Order

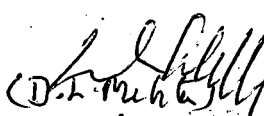
Orders

29.7.93

Mr. Hammat Singh - Counsel for the applicant

The O.A. is dismissed as withdrawn
with the liberty to file a fresh O.A.
The O.A. stands dismissed as withdrawn


(C.P. Srivastava)
Member (A)


D. K. Mishra
Vice Chairman

Copy sent to ~~the~~ Applicant
to R-1

vide 5700 to 5701

Dated 18-8-93